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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

% Date of Decision : 3rd September, 2012.

+ ITA 113/2010

+ ITA 143/2010

COMMISSIONER OF INCOME TAX Appellant
Through: Ms. Suruchi Aggarwal, Sr. Standing
Counsel.

versus

SAMSUNG INDIA ELECTRONICS LTD. Respondent
Through: Mr. Satyen Sethi and Mr. Arta Trana
Panda, Advocates.

CORAM:
MR. JUSTICE S. RAVINDRA BHAT
MR. JUSTICE R.V. EASWAR

R.V.EASWAR, J: (OPEN COURT)

For orders see ITA No.98/2010.

R.V.EASWAR, J.

S. RAVINDRA BHAT, J.

SEPTEMBER 03, 2012

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